

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 515 of 2020

IN THE MATTER OF:

Panna Pragati Infrastructure Pvt. Ltd. & Anr.

...Appellants

Versus

Amit Pareek & Ors.

...Respondents

Present:

For Appellants: Mr. Abhijeet Sinha, Mr. Soumya Dutta, Mr. Aditya Shukla, Advocates.

For Respondents: Mr. Rajesh Gautam, Mr. Yashanand, Mr. Sushil Mehtani and Ms. Ridhima Sethi, Advocates.

With

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O R D E R
(Through Virtual Mode)

17.08.2020: Heard Shri Abhijeet Sinha, Advocate for the Appellant in rejoinder. Hearing concluded. **Reserved for Judgment.**

Written submission not exceeding three pages may be filed within one week together with the relevant citations/case law.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreasha Merla]
Member (Technical)

am/gc